## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4667 TO BE ANSWERED ON AUGUST 21, 2025

## PROVISIONS FOR TRIBAL AREAS UNDER PMAY-U

## NO. 4667. SHRI TATKARE SUNIL DATTATREY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned for the State of Maharashtra under Pradhan Mantri Awas Yojana Urban (PMAY-U) during the last three years;
- (b) whether there is any special provision thereunder for the inhabitants of tribal areas across the country including Maharashtra; and
- (c) if so, the details thereof?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a)to(c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca houses to eligible urban beneficiaries across the country. 1,49,594 houses have been sanctioned for the State of Maharashtra under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last three years.

Under PMAY-U, preference was given to manual scavengers, women (with overriding preference to widows), persons belonging to scheduled castes/scheduled tribes/other backward classes, minorities, persons with disabilities and transgender. Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines of PMAY-U 2.0 may be accessed at <a href="https://pmay-urban.gov.in">https://pmay-urban.gov.in</a>.

As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society. Special focus will be given to Safai Karmi, Street Vendors identified under PM SVANidhi Scheme and different artisans under PM Vishwakarma Scheme, Anganwadi workers, building and other construction workers, residents of slums/chawls and other groups identified during operation of PMAY-U 2.0.

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